

**Central Administrative Tribunal
Lucknow Bench, Lucknow**

C.P.No.43/2008 in O.A.No.511/2006

Monday, this the 16th day of March 2009

**Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Dr. A.K. Mishra, Member (A)**

Pooran Chand Jain aged about 68 years
s/o late Phool Chand Jain
r/o C-1115, Indira Nagar, Church Road, Lucknow

..Applicant

(None for applicant)

Versus

1. Vijay Singh, IAS, Secretary, Defence
Ministry of Defence, Govt. of India
New Delhi
2. Lt. General R.R. Goswami
Engineer-in-Chief
Military Engineer Services, E-in-C's Branch
Army HQ Kashmir House
Rajaji Marg, New Delhi
3. Maj. General Arun Singh Chand
Chief Engineer Central Command
HQ Central Command, Engineer's Branch
MG Marg, Lucknow Cantt.
Lucknow
4. Brig. Amar Krishna
Chief Engineer, Lucknow Zone
Carriapa Road, Lucknow

..Respondents

(By Advocate: Shri S.P. Singh)

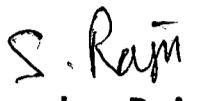
ORDER (ORAL)

Shri Shanker Raju:

In the light of a writ petition pending before the High Court
against our directions where there is no stay granted, this CP
stands closed with a direction to the respondents to comply with
our directions, which may be subject to the outcome of the writ

petition, within a period of three months from the date of receipt
of a copy of this order. Notices are discharged. No costs.


(Dr. A.K. Mishra)
Member (A)


(Shanker Raju)
Member (J)

/sunil/